

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
STARRED QUESTION NO. †*87
ANSWERED ON 26/07/2023

SEZs

†*87. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of **COMMERCE & INDUSTRY**(वाणिज्य एवं उद्योग मंत्री)be pleased to state:

- (a) whether the Government has decided to extend the time-limit for the developers for the development of Special Economic Zones (SEZs) related projects in the country;
- (b) if so, the details thereof;
- (c) the names of the places in various States of the country where the time limit of SEZs has been extended during the last three years;
- (d) whether any concession on tax or other incentives has been provided; and
- (e) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)

THE MINISTER OF COMMERCE AND INDUSTRY
(SHRI PIYUSH GOYAL)

- (a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 87 FOR ANSWER ON 26TH JULY, 2023 REGARDING SEZs

(a) to (c): In terms of Rule 6(2)(a) of the Special Economic Zones Rules, 2006, the letter of approval granted to a SEZ developer is valid for a period of three years within which time effective steps are to be taken by the developer to implement the approved proposal. The Board of Approval (BoA) under Department of Commerce may, on an application by the developer and on recommendation of Jurisdictional Development Commissioner, extend the validity period of the letter of approval for one year at a time. BoA has granted extension of validity period to 53 developers of SEZs across the country during the last three years and current year as detailed at **Annexure**.

(d) and (e): The tax exemptions and other incentives allowed to SEZs are stipulated under Section 7 and 26 of the SEZs Act, 2005, these includes:

- i. Exemption from customs/excise duties for development of SEZs for authorized operations approved by the BOA.
- ii. Zero rating of IGST on domestic procurement of goods and services for authorised operation.
- iii. Exemption from any duty of excise, under the Central Excise Act, 1944 or goods supplied from Domestic Tariff Area (DTA) to carry on authorised operation.

The other incentives allowed to SEZ Developers are as follows.

- i. Single window clearance for Central and State level approvals.
- ii. Presence of dedicated Customs Officers to facilitate clearance of goods.
- iii. SEZ units are allowed to deal with restricted/prohibited goods as per provision of SEZ law.

List of cases where extension of validity period was granted during the last three years and current year			
Sl. No.	Name of the developer	Location	Year
1	Nagaland Industrial Development Corporation Limited	Dimapur, Nagaland	2020
2	Electronics Corporation of Tamil Nadu Limited (ELCOT)	Vadapalanji Village, Madurai South Taluk and Kinnimangalam Village, Tirumangalam Taluk, Madurai II, Madurai District, Tamil Nadu	2020
3	Electronics Corporation of Tamil Nadu Limited (ELCOT)	Viswanathapuram Village, Hosur Taluk, Krishnagiri District, Tamil Nadu	2020
4	Indus Gene Expressions Limited	Village Kodur and Settepalli, Mandal Chilamathur, District Anantapur, Andhra Pradesh.	2020
5	Infosys Limited	Sector -85, Noida, District Gautam Budh Nagar, Uttar Pradesh	2020
6	HBS Auto and Anc SEZ Pvt. Ltd.	Village Panoli, Taluka- Ankleshwar, District-Bharuch, Gujrat	2020
7	Manipur IT SEZ Project Development Company Ltd.	Imphal, Manipur	2020
8	Mikado Realtors Private Limited	Village Behrampur and Balola, District-Gurgaon, Haryana	2020
9	Gopalan Enterprises (India) Private Limited.	Village Mahadevpura and Kaggadapura, K.R. Puram, Whitefield, Bangalore, Karnataka.	2020
10	Rudradev Township Private Limited	Solankurini Village Madurai Taluk, Madurai District, Tamil Nadu	2020
11	BSR Builders LLP	Nanakramguda Village, Serilingampally Mandal, Ranga Reddy District, Telangana	2020
12	Modern Asset (Phase – II)	Survey No. 2/2, Venkatala Village, Yelahanka Hobli, , Bangalore, Karnataka	2020
13	GAR Corporation Private Limited	Kokapet Village, Gandipet Mandal, Ranga Reddy District, Telangana	2020
14	Perungudi Real Estates Private Limited	OMR Road, Perungudi, Chennai, Tamil Nadu	2020
15	Embassy Property Developments Private Limited	Outer Ring Road, Rachenahalli Village, Bangalore, Karnataka	2020
16	Mikado Realtors Private Limited	Village Behrampur and Balola, District-Gurgaon, Haryana	2021
17	State Industries Promotion Corporation of Tamil Nadu Limited (SIPCOT)	Bargur, Uthangarai and Pochampalli Taluk, Krishnagiri District, Tamil Nadu	2021
18	DLF Info Park (Pune) Limited	Rajiv Gandhi Infotech Park, Phase-II, Village Hinjewadi and Mann, Taluka Mulshi, Pune Maharastra	2021
19	Rudradev Township Private Limited	Solankurini Village Madurai Taluk, Madurai District, Tamil Nadu	2021
20	Nagaland Industrial Development Corporation Limited	Dimapur, Nagaland	2021
21	Venkatesh Coke & Power Ltd.	Athipattu, Nandiambakkam and Puludivakkam villages, Ponneri Taluk, Thiruvalur District, Tamil Nadu	2021

22	Phoenix Spaces Private Limited	Survey No. 285, Puppalaguda Village, Rajendranagar Mandal, Ranga Reddy District, Telangana	2021
23	Phoenix Tech Zone Private Limited	Nanakramguda Village, Serilingampally Mandal, Ranga Reddy District, Telangana	2021
24	Phoenix Living Spaces Pvt. Ltd.	Ameenpur Village, Patancheru Mandal, Medak District, Telangana	2021
25	Phoenix Embassy Tech Zone Private Limited	Manikonda Village, Rajendra Mandal, Ranga Reddy District, Telangana	2021
26	Phoenix IT City Private Limited	Survey No. 53/Paiki/Part, Gachibowli Village, Serilingampally Mandal, Ranga Reddy District, Telangana	2021
27	Phoenix Spaces Private Limited	Survey No. 286 and 287, Puppalaguda Village, Rajendranagar Mandal, Ranga Reddy District, Telangana	2021
28	Phoenix Ventures Private Limited	Gachibowli Village, Serilingampally Mandal, Ranga Reddy, Telangana	2021
29	GAR Corporation Private Limited	Kokapet Village, Gandipet Mandal, Ranga Reddy District, Telangana	2022
30	Manipur IT SEZ Project Development Company Ltd.	Imphal, Manipur	2022
31	State Industries Promotion Corporation of Tamil Nadu Limited (SIPCOT)	Bargur, Uthangarai and Pochampalli Taluk, Krishnagiri District, Tamil Nadu	2022
32	Phoenix Spaces Private Limited	Survey No. 285, Puppalaguda Village, Rajendranagar Mandal, Ranga Reddy District, Telangana	2022
33	Phoenix Tech Zone Private Limited	Nanakramguda Village, Serilingampally Mandal, Ranga Reddy District, Telangana	2022
34	Phoenix Living Spaces Pvt. Ltd.	Ameenpur Village, Patancheru Mandal, Medak District, Telangana	2022
35	Phoenix Embassy Tech Zone Private Limited	Manikonda Village, Rajendra Mandal, Ranga Reddy District, Telangana	2022
36	Phoenix IT City Private Limited	Survey No. 53/Paiki/Part, Gachibowli Village, Serilingampally Mandal, Ranga Reddy District, Telangana	2022
37	Phoenix Spaces Private Limited	Survey No. 286 and 287, Puppalaguda Village, Rajendranagar Mandal, Ranga Reddy District, Telangana	2022
38	Phoenix Ventures Private Limited	Gachibowli Village, Serilingampally Mandal, Ranga Reddy, Telangana	2022
39	Cyber Corporation Manipur Limited	Imphal, Manipur	2022
40	Laxmi Infobahn Pvt. Ltd.	Sy. No. 107, Kokapet Village, Rajendranagar Mandal, Telangana	2022
41	Venkatesh Coke & Power Ltd.	Athipattu, Nandiambakkam and Puludivakkam villages, Ponneri Taluk, Thiruvalur District, Tamil Nadu	2022
42	Infosys Limited	Sector -85, Noida, District Gautam Budh Nagar, Uttar Pradesh	2022
43	Rudradev Township Private Limited	Solankurini Village Madurai Taluk, Madurai District, Tamil Nadu	2022
44	Adani Power (Jharkhand) Ltd.	Villages -Motia, Mali, Gaighat & Adjacent, Godda District, Jharkhand	2022

45	Perungudi Real Estates Private Limited	OMR Road, Perungudi, Chennai, Tamil Nadu	2022
46	Integrated Chennai Business Park (India) Pvt. Ltd.	Vallur and Edayanchavadi Villages in Ponneri Taluk, Thiruvallur District, Tamil Nadu	2022
47	Google Connect Services India Pvt. Ltd.	Plot No. 8B, Sy Nos. 115/3, 115/5, 115/7 and 115/35, Nanakramguda Village, Serilingampally Mandal, Ranga Reddy District, Telangana	2022
48	Phoenix Spaces Private Limited	Survey No. 286 and 287, Puppalaguda Village, Rajendranagar Mandal, Ranga Reddy District, Telangana	2023
49	Phoenix Ventures Private Limited	Gachibowli Village, Serilingampally Mandal, Ranga Reddy, Telangana	2023
50	Phoenix IT City Private Limited	Survey No. 53/Paiki/Part, Gachibowli Village, Serilingampally Mandal, Ranga Reddy District, Telangana	2023
51	Phoenix Spaces Private Limited	Survey No. 285, Puppalaguda Village, Rajendranagar Mandal, Ranga Reddy District, Telangana	2023
52	State Industries Promotion Corporation of Tamil Nadu Limited (SIPCOT)	Bargur, Uthangarai and Pochampalli Taluk, Krishnagiri District, Tamil Nadu	2023
53	Nagaland Industrial Development Corporation Limited	Dimapur, Nagaland	2023
